

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-05/2018/ 7073 /A

From :- Shri Mridul Kumar Kalita
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Pranjal Das
District & Sessions Judge,
Morigaon

Dated Guwahati, the 4th December, 2018.

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJM/6636 dated 26.11.2018.

Sir,

With reference to the above, I am directed to inform you that, you are granted permission to avail LTC for the block period of 2014-2017 (by way of carrying forward) to visit Mumbai along with your wife Smti Ayushree Shravan, Munsiff No.2-cum-JMFC, Morigaon, during the civil vacation in December, 2018, has been granted, by the shortest possible route, as per existing rules.

Yours faithfully,
4/12/18

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-05/2018/7074-7075 /A, dated 04.12.18
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.

REGISTRAR (VIGILANCE)

4/12/18